

ITEM NO.1501
(For Judgment)

COURT NO.5

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 22334/2017

RAMLA & ORS.

Petitioner(s)

VERSUS

NATIONAL INSURANCE CO. LTD & ORS.

Respondent(s)

Date : 30-11-2018 This petition was called on for pronouncement of Judgment today.

For Petitioner(s)

Mr. Renjith B. Marar, Adv.
Ms. Lakshmi N. Kaimal, AOR
Mr. Badusha Sulaiman, Adv.
Mr. A. Karthik, Adv.

For Respondent(s)

Mr. Ambhoj Kumar Sinha, AOR

Hon'ble Mr. Justice Mohan M. Shantanagoudar pronounced the Judgment of the Bench comprising Hon'ble Mr. Justice N.V. Ramana and His Lordship.

Leave granted.

The appeal is disposed of in terms of the signed Non-Reportable Judgment.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR

(Signed Non-Reportable Judgment is placed on the file)